

(Department of Statistics and Information Management)

Annual Survey on International Trade in Banking Services 2024-25

(To be reported by Indian Banks and Foreign Banks relating to their offices/branches of overseas operations)



Home With the second state of the second							
Type of Reporting Bank		Indian Bank					
	Section-I						
Block-1. General Information and Overseas Branch Distribut	tion						
1. Name of the Reporting Bank		Select Bank Nar	ne				
2. Bank Code		Bank Code					
3. India's Head office Contact Person Name							
4. Address of the Head Office of Reporting Bank							
С	ity		PIN				
5. Email (Contact person in India)							
6. Phone Number (Indian phone number)							
7. Identification of Reporting Bank Branch		Select Bi	ranch Type				
9. Country of anoration for which information filled in			Select Country				
8. Country of operation for which information filled in			Select Country				
9. Base Currency in which financial account reported to co	orporate office		Select Currency	,			
10. Distribution on Overseas Select Branch Type							
	No. of Branches	Tota	l No. of Emplo	yees			
		Local	Indian	Others			
Section-II Balance Sheet Information							

Block-2. Information on Banking Business

Block-2A. Information on outstanding Assets (Based on the Country wise Balancesheet)

(Amount in Thousands of Base Curr			n Thousands of Base Currency)
Outstanding Position at the	Resident	Non Resi	dent
End of	Resident	India	Other Countries
Mar 2024			
Jun 2024			
Sep 2024			
Dec 2024			
Mar 2025			

Block-2B. Information on outstanding Liabilities (Based on the Country wise Balance sheet)

(Amount in Thousands of Base Currency)

Outstanding Position at the	Resident	Non Resident	
End of	Resident	India	Other Countries
Mar 2024			
Jun 2024			
Sep 2024			
Dec 2024			
Mar 2025			

Block-2C. Information on outstanding Credit Extended (Based on the operations of the bank in each country)

(Amount in Thousands of Base Currency)

Outstanding Position at the	Resident	Non Resident	
End of		India	Other Countries
Mar 2024			
Jun 2024			
Sep 2024			
Dec 2024			
Mar 2025			

Block-2D. Information on outstanding Deposit Received (Based on the operations of the bank in each country)

(Amount in Thousands of Base Currency)

Outstanding Position at the	Resident	Non Resident	
End of		India	Other Countries
Mar 2024			
Jun 2024			
Sep 2024			
Dec 2024			
Mar 2025			

Section-III Profit & Loss A/C Information

Block-3. Information on Income and Expenditure

Block-3A. Information on total Income and Expenditure (Based on the Country wise Balancesheet)

(Amount in Thousands of Base Currency)

Period	Total Income	Total Expenditure	Net Profit/Loss for the Year
2023- 2024			
2024- 2025			

Block-3B. Information on Interest Income Received (Based on the country wise Balance sheet)

During the period	Resident	Non Resident			
During the period	Resident	India	Other Countries		
	Annual Information				
Apr 2023- Mar 2024					
Apr 2024- Mar 2025					
Quarterly Information					
Apr 2024- Jun 2024					

Jul	2024- Sep 2024		
Oct	t 2024- Dec 2024		
Jan	2025- Mar 2025		

Block-3C. Information on Interest Paid (Based on the country wise Balance sheet)

(Amount in Thousands of Base Currency)

During the period	Resident	Non Resident			
During the period	Resident	India	Other Countries		
	Annual Information				
Apr 2023- Mar 2024					
Apr 2024- Mar 2025					
	Quarterly Infor	mation			
Apr 2024- Jun 2024					
Jul 2024- Sep 2024					
Oct 2024- Dec 2024					
Jan 2025- Mar 2025					

Section-IV Information on Trade in Banking Services

Block-4: Information on Explicit Fees and Income

[Please read the instructions before filing this information]

Block-4A. Deposit Account Management Services

(Amount in Thousands of Base Currenc				
During the period	Resident	Non Resident		
During the period	Resident	India	Other Countries	
Annual Information				
Apr 2023- Mar 2024				
Apr 2024- Mar 2025				
	Quarterly Infor	mation		
Apr 2024- Jun 2024				
Jul 2024- Sep 2024				
Oct 2024- Dec 2024				
Jan 2025- Mar 2025				

Block-4B. Credit Related Services

During the period	Resident	Non Resident		
During the period	Resident	India	Other Countries	
Annual Information				
Apr 2023- Mar 2024				
Apr 2024- Mar 2025				
	Quarterly Infor	mation		
Apr 2024- Jun 2024				
Jul 2024- Sep 2024				
Oct 2024- Dec 2024				
Jan 2025- Mar 2025				

During the period	Resident	Non Resident			
During the period	Resident	India	Other Countries		
	Annual Information				
Apr 2023- Mar 2024					
Apr 2024- Mar 2025					
	Quarterly Infor	mation			
Apr 2024- Jun 2024					
Jul 2024- Sep 2024					
Oct 2024- Dec 2024					
Jan 2025- Mar 2025					

Block-4D. Trade Finance Related Services

(Amount in Thousands of Base Currency)

During the period	Resident	Non Resident		
		India	Other Countries	
Annual Information				
Apr 2023- Mar 2024				
Apr 2024- Mar 2025				
	Quarterly Infor	mation		
Apr 2024- Jun 2024				
Jul 2024- Sep 2024				
Oct 2024- Dec 2024				
Jan 2025- Mar 2025				

Block-4E. Payment And Money Transmission Services

(Amount in Thousands of Base Currency)					
During the period	Resident	Non Resident			
During the period		India	Other Countries		
	Annual Information				
Apr 2023- Mar 2024					
Apr 2024- Mar 2025					
	Quarterly Information				
Apr 2024- Jun 2024					
Jul 2024- Sep 2024					
Oct 2024- Dec 2024					
Jan 2025- Mar 2025					

Block-4F. Fund Management Services

(Amount in Thousands of Base Currency)

During the period	Resident	Non Resident		
		India	Other Countries	
Annual Information				
Apr 2023- Mar 2024				
Apr 2024- Mar 2025				
	Quarterly Infor	mation		
Apr 2024- Jun 2024				
Jul 2024- Sep 2024				
Oct 2024- Dec 2024				
Jan 2025- Mar 2025				

Block-4G. Financial Consultancy And Advisory Services

During the period	Resident	Non Resident		
		India	Other Countries	
Annual Information				

Apr 2023- Mar 2024			
Apr 2024- Mar 2025			
	Quarterly Infor	mation	
Apr 2024- Jun 2024			
Jul 2024- Sep 2024			
Oct 2024- Dec 2024			
Jan 2025- Mar 2025			

Block-4H. Underwriting Services

(Amount in Thousands of Base Currency)

During the period	Resident	Non Resident		
		India	Other Countries	
	Annual Inform	nation		
Apr 2023- Mar 2024				
Apr 2024- Mar 2025				
	Quarterly Infor	mation		
Apr 2024- Jun 2024				
Jul 2024- Sep 2024				
Oct 2024- Dec 2024				
Jan 2025- Mar 2025				

Block-41. Clearing And Settlement Services

(Amount in Thousands of Base Currency)

During the period	Resident	Non Resident		
		India	Other Countries	
Annual Information				
Apr 2023- Mar 2024				
Apr 2024- Mar 2025				
	Quarterly Infor	mation		
Apr 2024- Jun 2024				
Jul 2024- Sep 2024				
Oct 2024- Dec 2024				
Jan 2025- Mar 2025				

Block-4J. Derivative, Stock, Securities, Foreign Exchange Trading Services

(Amount in Thousanas of Base Currency)				
During the period	Resident	Non Resident		
During the period	Resident	India	Other Countries	
Annual Information				
Apr 2023- Mar 2024				
Apr 2024- Mar 2025				
	Quarterly Infor	mation		
Apr 2024- Jun 2024				
Jul 2024- Sep 2024				
Oct 2024- Dec 2024				
Jan 2025- Mar 2025				

Block-4K. Other Financial Services

During the period	Resident	Non Resident			
		India	Other Countries		
Annual Information					
Apr 2023- Mar 2024					
Apr 2024- Mar 2025					
Quarterly Information					

Apr 2024- Jun 2024		
Jul 2024- Sep 2024		
Oct 2024- Dec 2024		
Jan 2025- Mar 2025		

Section-V

Comments if any, in order to enhance the transparency on the methodology used for estimation on the data items provided in Section II & III

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(Department of Statistics and Information Manager	nent)
Annual Survey on International Trade in Banking Services	2024-2

To be reported by branches/subsidiaries of foreign banks operating in India

Identification of Particulars				
Type of Reporting Bank	Foreign Bank			
	Section-I			
Block-1. General Information and Branch Distribution in India				
1. Name of the Reporting Bank	S	elect Ban	nk Name	
2. Bank Code		Bank C	Code	
3. Contact person Name				
4. Address of the Reporting Bank in India				
	City			PIN
5. Email (Contact person in India)				
6. Phone Number (Indian phone number)				
7. Identification of Reporting Bank Branch		Sel	ect Branch Type	
8. Country of Origin			Country N	ame
9. Information on Branch Distribution				
	No. of Branches		Total No. of	Employees
	NO. OF DIAITCHES		Indian	Foreign
	Section-II			
Balance Sheet Information				

Block-2. Information on Banking Business

Block-2A. Information on outstanding Assets (Based on the Country wise Balancesheet)

(Amount in Rupees Thousands)

Outstanding Position at the End of	Within India	Abroad
Mar 2024		
Jun 2024		
Sep 2024		
Dec 2024		
Mar 2025		

Block-2B. Information on outstanding Liabilities (Based on the Country wise Balance sheet)

(Amount in Rupees Thousands)

Outstanding Position at the End of	Within India	Abroad
Mar 2024		
Jun 2024		
Sep 2024		
Dec 2024		

Mar 2025		
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Block-2C. Information on outstanding Credit Extended (Based on the operations of the bank in each country)

(Amount in Rupees Thousands)

Outstanding Position at the End of	Within India	Abroad
Mar 2024		
Jun 2024		
Sep 2024		
Dec 2024		
Mar 2025		

Block-2D. Information on outstanding *Deposit Received* (Based on the operations of the bank in each country)

(Amount in Rupees Thousands)

Outstanding Position at the End of	Within India	Abroad
Mar 2024		
Jun 2024		
Sep 2024		
Dec 2024		
Mar 2025		

Section-III Profit & Loss A/C Information

Block-3. Information on *Income and Expenditure*

Block-3A. Information on total Income and Expenditure (Based on the Country wise Balancesheet)

(Amount in Rupees Thousands)

Period	Total Income	Total Expenditure	Net Profit/Loss for the Year
2023- 2024			
2024- 2025			

Block-3B. Information on Interest Income Received (Based on the country wise Balance sheet)

(Amount in Rupees Thousands)

(
During the period	Resident		Non-Resident	
	Annual Information			
Apr 2023- Mar 2024				
Apr 2024- Mar 2025				
	Quarterly Inf	ormation		
Apr 2024- Jun 2024				
Jul 2024- Sep 2024				
Oct 2024- Dec 2024				
Jan 2025- Mar 2025				

Block-3C. Information on Interest Paid (Based on the country wise Balance sheet)

(Amount in Rupees Thousands)

(introduct introduct intro				
During the period	Resident		Non-Resident	
Annual Information				
Apr 2023- Mar 2024				
Apr 2024- Mar 2025				
	Quarterly Information			
Apr 2024- Jun 2024				
Jul 2024- Sep 2024				

Oct 202	24- Dec 2024			
	25- Mar 2025			
5411 202		1		
		Section-IV		
		Information on Trade in Bar	king Services	
Block-4. Inform	ation on Explicit Fees and	lIncome		
	read the instructions before			
[i icuse	read the motivetions bejore	Jung this hijormationj		
Black 1A Donos	it Account Management S	orvicos		
Block-4A. Deposit Account Management Services				
			(Amount in Rupees Thousands)
	During the period	Resident		Non-Resident

Apr 2023- Mar 2024				
Apr 2024- Mar 2025				
Quarterly Information				
Apr 2024- Jun 2024				
Jul 2024- Sep 2024				
Oct 2024- Dec 2024				
Jan 2025- Mar 2025				

Block-4B. Credit Related Services

(Amount in Rupees Thousands)

During the period	Resident		Non-Resident
	Annual Info	rmation	
Apr 2023- Mar 2024			
Apr 2024- Mar 2025			
	Quarterly Info	ormation	
Apr 2024- Jun 2024			
Jul 2024- Sep 2024			
Oct 2024- Dec 2024			
Jan 2025- Mar 2025			

Block-4C. Financial Leasing Services

(Amount in Rupees Thousands)

During the period	Resident		Non-Resident		
	Annual Information				
Apr 2023- Mar 2024					
Apr 2024- Mar 2025					
	Quarterly Inf	ormation			
Apr 2024- Jun 2024					
Jul 2024- Sep 2024					
Oct 2024- Dec 2024					
Jan 2025- Mar 2025					

Block-4D. Trade Finance Related Services

(Amount in Rupees Thousands)			
During the period	Resident		Non-Resident
Annual Information			
Apr 2023- Mar 2024			
Apr 2024- Mar 2025			
Quarterly Information			
Apr 2024- Jun 2024			
Jul 2024- Sep 2024			
Oct 2024- Dec 2024			

Block-4E. Payment And Money Transmission Services

During the period	Resident		Non-Resident
Annual Information			
Apr 2023- Mar 2024			
Apr 2024- Mar 2025			
Quarterly Information			
Apr 2024- Jun 2024			
Jul 2024- Sep 2024			
Oct 2024- Dec 2024			
Jan 2025- Mar 2025			

Block-4F. Fund Management Services

(Amount in Rupees Thousands)

(Amount in Rupees Thousands)

During the period	Resident		Non-Resident
Annual Information			
Apr 2023- Mar 2024			
Apr 2024- Mar 2025			
Quarterly Information			
Apr 2024- Jun 2024			
Jul 2024- Sep 2024			
Oct 2024- Dec 2024			
Jan 2025- Mar 2025			

Block-4G. Financial Consultancy And Advisory Services

(Amount in Rupees Thousands)

During the period	Resident		Non-Resident
Annual Information			
Apr 2023- Mar 2024			
Apr 2024- Mar 2025			
Quarterly Information			
Apr 2024- Jun 2024			
Jul 2024- Sep 2024			
Oct 2024- Dec 2024			
Jan 2025- Mar 2025			

Block-4H. Underwriting Services

(Amount in Rupees Thousands)

During the period	Resident		Non-Resident	
	Annual Information			
Apr 2023- Mar 2024				
Apr 2024- Mar 2025				
Quarterly Information				
Apr 2024- Jun 2024				
Jul 2024- Sep 2024				
Oct 2024- Dec 2024				
Jan 2025- Mar 2025				

Block-41. Clearing And Settlement Services

		(Amount in Rupees Thousands)
During the period	Resident		Non-Resident
Annual Information			

Apr 2023- Mar 2024			
Apr 2024- Mar 2025			
	Quarterly Info	ormation	
Apr 2024- Jun 2024			
Jul 2024- Sep 2024			
Oct 2024- Dec 2024			
Jan 2025- Mar 2025			

Block-4J. Derivative, Stock, Securities, Foreign Exchange Trading Services

(Amount in Rupees Thousands)

During the period	Resident		Non-Resident
	Annual Info	rmation	
Apr 2023- Mar 2024			
Apr 2024- Mar 2025			
Quarterly Information			
Apr 2024- Jun 2024			
Jul 2024- Sep 2024			
Oct 2024- Dec 2024			
Jan 2025- Mar 2025			

Block-4K. Other Financial Services

(Amount in Rupees Thousands)

During the period	Resident		Non-Resident	
	Annual Information			
Apr 2023- Mar 2024				
Apr 2024- Mar 2025				
Quarterly Information				
Apr 2024- Jun 2024				
Jul 2024- Sep 2024				
Oct 2024- Dec 2024				
Jan 2025- Mar 2025				

Section-V

Comments if any, in order to enhance the transparency on the methodology used for estimation on the data items provided in Section II & III

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Declaration

Section Number	Validation points for confirmation	Check Below
	Provided data for only one Bank type (i.e. Indain_Bank or Foreign_Bank).	
Block-3A and Block-3B	Sum of Annual Interest Income(Block-3B) are not more than Total Income(Block-3A) [except in case of losses in non-interest income]	
Block-3A and Block-3C	Sum of Annual Interest Paid(Block-3C) are not be more than Total Expenditure(3A)	
Block-3B to 4K	Deviation between sum of quaterly and annual value are not more than 3%.	

I hereby declare that the information given in this return is complete and correct to the best of my knowledge and belief.

i. Name in Full	
ii. Designation	
iii. Email ID:	
iv. Date:	
IV. Date.	

Form is Complete, Now you can submit the form to itbs@rbi.org.in





Department of Statistics and Information Management

Annual Survey on International Trade in Banking Services 2024-25

(To be reported by Indian banks having Offices/Branches/Joint ventures/Associates/Subsidiaries abroad)

Please note the following instructions before filling up the survey schedule

Objective : Liberalization of international trade in financial services is one of the important aspects of negotiations on trade in services as a part of the General Agreement on Trade in Services (GATS), which mainly depends on the multilateral negotiations with WTO members. The availability of data is a prerequisite for meaningful negotiations under GATS. The basic objective of this annual survey is to create a consistent and comparable database on international trade in banking services, keeping in view of the requirements for policy decisions and consistency with international standards. <u>The data furnished in the schedule will be kept confidential and will be used only for statistical purposes.</u>

Who should submit this Schedule: The schedule has to be filled in by all Indian banks who have set up Branches/Subsidiaries/Joint Venture/Associates abroad. They should submit separate schedule for each country of their operations. The data should consist of the operations consolidated for all branches in a particular country. In case, the bank has set up a Joint Venture / Subsidiary/Associate, separate survey form should be submitted for each entity.

Further, it may be noted that banks have to submit the survey form only for those Joint Ventures/Subsidiaries/Associates which are engaged in the financial service/banking service.

Information collected: This survey collects information in five sections.

Section I: The information on contact detail in India and their overseas branches / subsidiaries distribution operating abroad is collected in Section I.

Section II: The information on Indian banks' overseas operations like assets and liabilities, credit extended and deposits mobilized is collected in Section II. This information is collected mainly to analyze the Indian bank's growth in overseas business.

Section III: The Section III collects information on income and expenditure mainly interest received, interest paid and net profit or loss during the period. This information is collected mainly to analyze the Indian bank's growth in income from it's overseas business.

Section IV: This section collects information on the various banking services provided by the Indian banks abroad. The banking services are captured based on the explicit and implicit fees or commission charged to the customers for the various services rendered by the bank. Please note that any income generated on account of interest should not be reported in Section IV.

Section V: In this section, banks may provide their comments and additional information on the data which they have provided in Section I to IV. This will be helpful in compiling the data at our end to maintain consistency among the banks

Important Points to be remembered:

1. Indians who are working abroad for more than one year and Indian Companies incorporated in the foreign country have to be considered as local entities to that country for which the survey form is filled in.

2. Indian Embassies and Indian employees of the Embassies have to be considered as Indian residents.

3. The figures representing amounts in the schedule have to be provided in the base currency in which the information is reported to the Corporate office in India. This base currency has to be specified in the appropriate place in the Survey form.

4. Before mailing the schedule please ensure that total assets is equal to total liabilities for all time periods

5. For any further clarification please feel free to contact our concerned officials. The contact numbers are:

(1) 022-26578649, 022-26578247

(2) 022-26578494

Last date of Submission: Submit the filled in questionnaire in soft copy on or before July 31, 2025 of the Survey Year Where to Submit the Filled in Schedule: The filled in survey schedule in soft copy is to be emailed to <u>itbs@rbi.org.in</u>

General Guidelines for properly filling the survey form

This survey form is designed to collect and compile information relating to the various financial services rendered by the overseas branches/offices / JV/ Subsidiary/ Associate of Indian banks. During the course of carrying out banking business abroad, they may be catering to the financial services needs of the residents of the country of their operations as well as residents of India and other countries. Accordingly the survey schedule is designed to collect information with bifurcation of services rendered to residents of the country of operation, residents of India and residents of other countries. In order to provide clarity to some of the parameters for which information is sought for in the survey a detailed description is provided as given below.

Resident: For the purpose of this survey, the concept of resident is as follows:

"An entity is called a resident entity in India, if they reside in India and conduct economic activities and transactions over a period of one year or more in India." Accordingly the residency of the entity/individual/institution with whom the bank provides their services may be captured based on the location of the entity/individual/institution.

Eg: HTC Global services India Pvt. Ltd is a Non- resident entity for overseas Indian bank. But HTC Global services INC, USA is a Resident for an Indian bank in US.

State Bank of India is a Non-resident while State Bank of India, UK, is a Resident for the information regarding SBI branches in UK.

Wipro, US will be local resident to Indian Banks in US. Mr. 'X' Working as an Engineer in UAE is a local to UAE Indian Bank branches/Subsidiary/Joint venture.

6. Detailed description of Section IV items

Block-4A: Deposit Account Management services

This includes fees and commissions charged or received from the deposit account holders, for maintaining deposit accounts such as fee for cheque book, fee for internet banking, penalty for not maintaining minimum balance, etc., and any other fees charged to deposit account holders. Any fees charged to NRE/FCNR (B) account have to be reported as fees charged to Non-residents.

Block-4B: Credit related services

Fees received for credit-related or lending related services like credit processing fees, late payment or default charges, and early redemption charges are to be reported under "credit related services". Charges for facility and management fees, fees for renegotiating debt terms, mortgage fees, etc also to be covered.

[Items Not to be reported: Interest income on Deposit/ loans and advances should not be reported under Section IV.]

Block-4C: Financial Leasing services

This includes fees or commission received for arranging or entering into financial lease contracts. This also includes fees received directly or deducted from the proceedings.

Block-4D: Trade Finance related services

Commission or fees charged for arranging trade finance like buyers' and suppliers' credit, fees for establishing/originating, maintaining or arranging standby letters of credit, letter of indemnity, lines of credit, fees for factoring services, bankers acceptance, issuing financial guaranty, commitment fees, handling charges for trade bills, etc., to be included.

Block-4E: Payment and Money Transmission services

Fees or charges for electronic fund transfer services like SWIFT, TT, wire transfer, etc to be included. ATM network Services, annual credit /debit card fees, Interchange charges; fees for point of services, etc. are also to be covered. Further, charges on the customer for making remittances abroad or receiving remittances from abroad are to be reported under this head.

Block-4F: Fund Management services

Fee or income received for managing or administering financial portfolios, all forms of collective investment management, pension fund management, custodial, depository and trust services are included. Commission or fees for safe custody of shares/equities, transaction fee for custodian account, communication cost or any other fees/charges related to custodian account should also be reported under this head.

Block-4G: Financial Consultancy and Advisory services

Fees for advisory, intermediation and other auxiliary financial services including credit reference and analysis, portfolio research and advice, advice on mergers and acquisitions and on corporate restructuring and strategy are to be reported. Arrangement/management fees for Pvt. Placement of share/ equities are also to be covered.

Block-4H: Underwriting services

Underwriting fees, earning from buying and reselling an entire or substantial portion of newly issued securities are to be reported.

Block-41: Clearing and Settlement services

Fees for settlement and clearance services for financial assets, including securities, derivative products, and other negotiable instruments are to be reported.

Block-4J: Derivative, Stock, Securities, Foreign Exchange trading services

Commissions, margin fees, etc received for carrying out financial derivative transactions, placement services, and redemption fees etc has to be reported. Earnings received on banks' own account as well as on behalf of customers for carrying out foreign exchange trading has to be reported under this item. Explicit brokerage fees and commissions for foreign exchange brokerage services are also to be reported.

However, it may be noted that the earnings received on banks' own account for carrying out trading in derivative, stock, securities etc **should not be** reported.

Block-4K: Other Financial Services

Explicit and implcit fees , brokerage fee, commissions charged or income received from customers for managing any other financial services not covered under Block-4A to Block-4J.

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Department of Statistics and Information Management Annual Survey on International Trade in Banking Services 2024-25

(To be reported by Foreign banks having Offices/Branches/Joint ventures/Associates/Subsidiaries in India)

Please note the following instructions before filling up the survey schedule

Objective : Liberalization of international trade in financial services is one of the important aspects of negotiations on trade in services as a part of the General Agreement on Trade in Services (GATS), which mainly depends on the multilateral negotiations with WTO members. The availability of data is a prerequisite for meaningful negotiations under GATS. The basic objective of this annual survey is to create a consistent and comparable database on international trade in banking services, keeping in view of the requirements for policy decisions and consistency with international standards. <u>The data furnished in the schedule will be kept confidential and will be used only for statistical purposes.</u>

Who should submit this Schedule: The schedule has to be filled in by all Foreign banks who have set up Branches/Subsidiaries/Joint Venture/Associates in India. The data should consist of the operations consolidated for all branches. In case, the foreign bank has set up Joint Venture / Subsidiary/Associate , separate survey form should be submitted for each Join Venture/Subsidiary/Associate.

Further, it may be noted that banks have to submit the survey form only for those Joint Ventures/Subsidiaries/Associates which are engaged in the financial service/banking service.

Information collected: This survey collects information in five sections.

Section I: The information on contact detail in India and their branches / subsidiaries distribution operating in India is collected in Section I.

Section II: The information on Foreign banks' operations in India, like assets and liabilities, credit extended and deposits mobilized is collected in Section II. This information is collected mainly to analyze the foreign banks' growth in India .

Section III: The Section III collects information on income and expenditure mainly interest received, interest paid and net profit or loss for during the period. This information is collected mainly to analyze the income growth of foreign banks' in India.

Section IV: This section collects information on the various banking services provided by the Foreign banks operating in India . The banking services are captured based on the explicit and implicit fees or commission charged to the customers for the various services rendered by the bank. Please note that any income generated on account of interest should not be reported in Section IV.

Section V: In this section, banks may provide their comments and additional information on the data which they have provided in Section I to IV. This will be helpful in compiling the data at our end to maintain consistency among the banks

Important Points to be remembered:

1. Indians who are working abroad for more than one year have to be considered as non-residents

2. Foreign Embassies and employees of Foreign Embassies other than Indian employees have to be considered as non-resident or non-resident entities.

3. The figures representing amounts in the schedule have to be provided in Rs. thousands.

4. Before mailing the schedule please ensure that total assets is equal to total liabilities for all time periods

5. For any further clarification please feel free to contact our concerned officials. The contact numbers are:

- (1) 022-26578649, 022-26578247
- (2) 022-26578494

Last date of Submission: Submit the filled in questionnaire in soft copy on or before July 31, 2025 of Survey year. Where to Submit the Filled in Schedule: The filled in survey schedule in soft copy is to be emailed to <u>itbs@rbi.org.in</u>

General Guidelines for properly filling the survey form

This survey form is designed to collect and compile information relating to the various financial services rendered by the foreign bank branches/offices/JV/subsidiary/associate in India. During the course of carrying out banking business in India, they may be catering to the financial services needs of the residents of India and other countries. Accordingly in the survey schedule, the information has to be provided with bifurcation of services rendered to residents and non-residents separately. In order to provide clarity to some of the parameters for which information is sought for in the survey, a detailed description is provided as given below.

Resident: For the purpose of this survey, the concept of resident is as follows:

"An entity is called a resident entity in India, if they reside in India and conduct economic activities and transactions over a period of one year or more in India." Accordingly the residency of the entity/individual/institution with whom the bank provides their services may be captured based on the location of the entity/individual/institution.

Eg: HTC Global services India Pvt. Ltd is a resident entity for India. But HTC Global services INC, USA is a Non-resident entity.

State Bank of India is a resident while State Bank of India, UK, is a non-resident.

6. Detailed description of Section IV items

Block-4A: Deposit Account Management services

This includes fees and commissions charged or received from the deposit account holders, for maintaining deposit accounts such as fee for cheque book, fee for internet banking, penalty for not maintaining minimum balance, etc., and any other fees charged to deposit account holders. Any fees charged to NRE/FCNR (B) account have to be reported as fees charged to Non-residents.

Block-4B: Credit related services

Fees received for credit-related or lending related services like credit processing fees, late payment or default charges, and early redemption charges are to be reported under "credit related services". Charges for facility and management fees, fees for renegotiating debt terms, mortgage fees, etc also to be covered.

[Items Not to be reported: Interest income on Deposit/ loansnd advances should not be reported under Section IV.]

Block-4C: Financial Leasing services

This includes fees or commission received for arranging or entering into financial lease contracts. This also includes fees received directly or deducted from the proceedings.

Block-4D: Trade Finance related services

Commission or fees charged for arranging trade finance like buyers' and suppliers' credit, fees for establishing/originating, maintaining or arranging standby letters of credit, letter of indemnity, lines of credit, fees for factoring services, bankers acceptance, issuing financial guaranty, commitment fees, handling charges for trade bills, etc., to be included.

Block-4E: Payment and Money Transmission services

Fees or charges for electronic fund transfer services like SWIFT, TT, wire transfer, etc to be included. ATM network Services, annual credit /debit card fees, Interchange charges; fees for point of services, etc. are also to be covered. Further, charges on the customer for making remittances abroad or receiving remittances from abroad are to be reported under this head.

Block-4F: Fund Management services

Fee or income received for managing or administering financial portfolios, all forms of collective investment management, pension fund management, custodial, depository and trust services are included. Commission or fees for safe custody of shares/equities, transaction fee for custodian account, communication cost or any other fees/charges related to custodian account should also be reported under this head.

Block-4G: Financial Consultancy and Advisory services

Fees for advisory, intermediation and other auxiliary financial services including credit reference and analysis, portfolio research and advice, advice on mergers and acquisitions and on corporate restructuring and strategy are to be reported. Arrangement/management fees for Pvt. Placement of share/ equities are also to be covered.

Block-4H: Underwriting services

Underwriting fees, earning from buying and reselling an entire or substantial portion of newly issued securities are to be reported.

Block-4I: Clearing and Settlement services

Fees for settlement and clearance services for financial assets, including securities, derivative products, and other negotiable instruments are to be reported.

Block-4J: Derivative, Stock, Securities, Foreign Exchange trading services

Commissions, margin fees, etc received for carrying out financial derivative transactions, placement services, and redemption fees etc has to be reported. Earnings received on banks' own account as well as on behalf of customers for carrying out foreign exchange trading has to be reported under this item. Explicit brokerage fees and commissions for foreign exchange brokerage services are also to be reported.

However, it may be noted that the earnings received on banks' own account for carrying out trading in derivative, stock, securities etc **should not be** reported.

Block-4K: Other Financial Services

Explicit and implcit fees, brokerage fee, commissions charged or income received from customers for managing any other financial services not covered under Block-4A to Block-4J.

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